

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYASABHA
UNSTARRED QUESTION No.1652
TO BE ANSWERED ON 03.08.2023

Development of national emissions inventory

1652. SHRI MOHAMMED NADIMUL HAQUE,
SHRI SURENDRA SINGH NAGAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government proposes to develop a comprehensive national emission inventory;
- (b) if so, the details along with a timeline, if not, the reasons therefor;
- (c) whether Government has plans to build an emissions tracking and database management system specifically to monitor pollutant emissions at the national level;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Government has maintained information on the non-attainment cities, which completed Source Apportionment (SA) studies under the National Clean Air Programme; and
- (f) if so, the names of non-attainment cities which uploaded the reports on public platforms, State/UT-wise, if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d):

Ministry has undertaken National Emission Inventory for estimating emission load for various air pollutants for the period 2001 to 2019. Under the said inventory, emission reporting and tracking data base management system has been developed to undertake periodic revision of National Emission Inventories.

Further, Emission Inventory Report for 34 non-attainment Cities have been prepared and concerned State Pollution Control Boards (SPCB)/Pollution Control Committees (PCC) have been directed to carry out Emission Inventory Studies in all non-attainment Cities.

(e) to (f):

Source apportionment (SA) studies have been carried out in 37 non-attainment cities to identify various factors contributing to air pollution and estimate their contribution to pollutant emissions and concentrations. Details of the cities wherein SA studies have been completed is attached at **Annexure-I**. Concerned State Pollution Control Boards/Pollution Control Committees have been provided access for uploading the Source Apportionment Studies at PRANA portal: www.prana.cpcb.gov.in.

Annexure-I**Cities under NCAP wherein Source Apportionment (SA) studies completed**

State	S. No.	City
Delhi	1.	Delhi
Maharashtra	2.	Mumbai
	3.	Pune
	4.	Solapur
	5.	Nashik
	6.	Navi-Mumbai
	7.	Amravati
	8.	Aurangabad
	9.	Kolhapur
	Bihar	10.
11.		Gaya
12.		Muzaffarpur
Gujarat	13.	Ahmedabad
	14.	Surat
Karnataka	15.	Bangalore
Punjab	16.	Mandi-Gobindgarh
	17.	Khanna
	18.	Patiala
	19.	DeraBassi
	20.	NayaNangal
	21.	Dera Baba Nanak
	22.	Ludhiana
	23.	Jalandhar
Jharkhand	24.	Dhanbad
Rajasthan	25.	Jaipur
Uttar Pradesh	26.	Kanpur
	27.	Agra
	28.	Ghaziabad
Kolkata	29.	Kolkata
	30.	Howrah
Himachal Pradesh	31.	Baddi
	32.	Damtal
	33.	Kala-Amb
	34.	Nalagarh
	35.	Paonta Sahib
	36.	Parwanoo
	37.	Sunder Nagar